

Annexure -1

Name of the corporate debtor: Fibertech Infracon Private Limited; Date of commencement of liquidation: 5 December 2019 (received on 13 December 2019); List of stakeholders as on: 6 July 2020  
List of secured financial creditors

Sr. No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted				Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	(Amount in ₹)	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest											
1	Reliance Commercial Finance Limited	CIN - U66010MH2000PLC 128301	7.1.2020	5,18,25,481	0	Loan finance + Interest	-	Yes	Hypothecation against Machineries (Crushers) which was assigned to Suraksha Asset Reconstruction Limited	5,18,25,481	0%	0	0	0	5,18,25,481	0	Liquidator got access to more facts and documents that the debt was assigned to Suraksha Asset Reconstruction Limited Assignment Agreement dated 06/08/2018 prior to commencement of CIRP i.e prior to date of admission order dated 17th January, 2019. Liquidator issued letter of rejection dated 26.5.2020 to Reliance Commercial Finance Limited. Also filed IA intimating the findings.	
<b>Total</b>				5,18,25,481	0			0		5,18,25,481	0%	0	0	0	5,18,25,481	0		

